## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:399 ANSWERED ON:23.02.2011 MOBILE SERVICE TO CUSTOMERS Bali Ram Dr. ;Das Shri Bhakta Charan;Laguri Shri Yashbant Narayan Singh

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the subscribers are facing problems due to unsatisfactory services provided by Bharat Sanchar Nigam Limited (BSNL);

(b) if so, the details thereof and the action taken by the Government thereon;

(c) whether the landline services and mobile signals of BSNL is very poor particularly in rural and backward areas in various States including Uttar Pradesh and Orissa;

(d) if so, the details thereof and the reasons therefor; and

(e) the steps taken by the Government to improve the services and signals of BSNL to prevent switch over of customers to private operators?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) & (b) Though BSNL is in general meeting the Quality of Service (QoS) benchmarks prescribed by Telecom Regulatory Authority of India (TRAI) but still some complaints of subscribers are received by BSNL on problems faced by subscribers, which are generally attended by the field units promptly. To further improve the QoS, BSNL is also augmenting its network progressively so as to enhance coverage and capacity. BSNL is also optimizing its network continuously for its performance.

(c) to (e) Generally the QoS provided by BSNL in respect of landline and mobile services are meeting the TRAI benchmarks in various States of India including Uttar Pradesh and Orissa but still BSNL is augmenting its network progressively so as to enhance coverage and capacity. BSNL rolls out its mobile services based on its techno-commercial decisions. Some of the steps taken by BSNL to prevent switch over of customers to private operators are as follows:

(i) BSNL has formed Special Cell in its circles to contact customers and address their grievances.

(ii) Introduction of Competitive tariff plans.

(iii) Rehabilitation of outdoor network to reduce fault rate.

(iv) Close monitoring of network operation through Information Technology (IT) enabled systems.

(v) Introduction of CDR (Call Data Records) based billing, commercial and fault repair service and work order management system.

(vi) Introduction of effective Network Management System.